CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

No. RA-14026(11)/1/2021-CERC

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2021

The Commission has issued the Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2021 on 07.09.2021 inviting comments/ objections/suggestions upto 22.10.2021.

2. It has been decided to hold a public hearing on the above subject on 24.11.2021 from 10.30 am onwards as per the details given below:-

Date	Medium	Timing	Invitee
24.11.2021	Online Video	10.30 AM	Representatives of Central
Wednesday	Conferencing		State Governments LoadDespatch
	_		Centers/ State Utilities/ CPSUs/
			CTUs/ STUs/ Transmission
			Licensees Trading , Licensee,
			Power Exchanges/ Individual
			Experts/ NGOs/ IPPs/
			Financial
			Institutions/ Consultancy Firms/
			any other organizations

- 3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you or depute a responsible officer of your organization fully conversant with the subject matter to attend the hearing on 24.11.2021.
- 4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-efiling.gov.in) at least 2 days before the public hearing i.e. 22.11.2021. Please also let us know if you/ your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides.
- 5. Participation shall be limited to one participant per organisation only. Further details regarding online registration, mode of video conferencing will be intimated subsequently

Sd/-(Sanoj Kumar Jha) Secretary

Dated: 2.11.2021